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CENTRAL ADMINISTRATIVE TRIBUNAL, ALIAHABAD BENCH.

Registration O.A. No. 834 of 1988

Chhabi Nath Prasad Applicant.

Versus

Union of India
and others Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. K. Obayya, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

Sri A.V. Srivastava, learned counsel for the respondents states that this application has become infructuous as stated in the supplementary affidavit in which it has been stated that the entire matter was re-considered at the competent level and vide order dated 9.6.1991, the applicant has been given benefit of promotion to O.S. Grade-II Rs. 530-750 w.e.f. 1.1.1984 with all benefits in terms of restructuring orders. A copy of which has been enclosed along with this affidavit.

2. Accordingly, this application is dismissed as
infructuous. No order as to costs.

Ravinder
Member (A)

Dated: 14.10.1992

(n.u.)

W
Vice-Chairman